

Title : Need to constitute DISHA Committees in the districts and convene their regular meetings under the Chairmanship of Members of Parliament

DR. JAYANTA KUMAR ROY (JALPAIGURI): Madam, the District Development Coordination and Monitoring Committees (DISHA committees), which are essential for monitoring various Government of India programmes and promoting synergy and convergence among stakeholders, have not been constituted in several districts. According to the DISHA guidelines of 2022, district-level DISHA meetings should be held at least once every quarter. However, it has come to light that no such meetings have been convened in many of the districts of West Bengal. In a letter dated January 1, 2024, from the SRD to the Chief Secretaries of the States and UTs, it was noted that 22 districts in West Bengal have not held a single DISHA committee meeting since April 2022. The absence of these meetings hinders the collaboration between local and national representatives and authorities, negatively affecting the review of public works, quality expenditure, optimization of public funds, and programme implementation monitoring. Therefore, I request the hon. Minister of Rural Development to issue strict instructions to the concerned District Collector/Magistrate/Deputy Commissioner to take the necessary steps to constitute DISHA committees in the districts and convene regular meetings under the Chairmanship of Members of Parliament.